

season for cottonseed meal, the fact that exports in March, 1977 were substantially higher than in other months is not unusual, particularly with the additional incentive of cash assistance. Actual exports during March, 1977 was 48,640 tonnes as against the total exports of 1.48 lakh tonnes during May, 1976 to March, 1977.

3. Cash Assistance was granted for increasing the level of exports and maximising cotton seed oil production. The amount admissible works out to Rs. 115 lakhs or about 16 per cent of the value of exports in the month of March. There were only 13 exporters out of a total of 53 exporters who exported extractions/expellers only in March, 1977 and not in the earlier months. These are not entirely new entrants but are old members of All India Cottonseed Crushers' Association. The allegation that bulk of the exports were by new parties is therefore unfounded.

4. A number of representations were received that the cash assistance due to AICOSCA should be distributed in a fair manner to all the units which exported during the year. The release of cash assistance to AICOSCA was stopped pending a decision on this issue. The Chairman and the Managing Committee of AICOSCA have now proposed a scheme of distribution in which the units will be given cash assistance on the basis of their exports during the entire period May, 1976 to March, 1977 and not on the basis of their exports during March, 1977 alone. Government have approved this approach.

**Meeting of IDBI for clearing Loan Proposal of Narmada Valley Fertilizer Company**

3702. SHRI C. K. CHANDRAPPA:  
SHRIMATI PARVATHI KRISHNAN:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether a special meeting of the Board of Industrial Development

Bank of India was convened to clear loan proposal for Gujarat-Narmada Valley Fertilizer Company; and

(b) if so, the decisions arrived at?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) and (b). The proposal for grant of financial assistance to Gujarat Narmada Valley Fertilizer Company Limited was considered in a meeting of the Executive Committee of the Industrial Development Bank of India (IDBI) held on 28-3-1977 but decision on the proposal was deferred pending certain clarifications regarding assurances/guarantees from Government of India and Government of Gujarat against which interim disbursements were proposed to be made. In order, however, to enable the company to conclude foreign exchange loan agreement with Kreditanstalt für Wiederaufbau of West Germany and tie up the rupee financing of the project, a special meeting of the Executive Committee of the IDBI was held on the 6th April, 1977 to sanction, in principle, financial assistance of a rupee term loan of Rs. 60 crores and underwriting of equity shares of Rs. 12 crores, to the project subject to the aforesaid assurances/guarantees from Government of India and Government of Gujarat.

**स्कूलों और कालेजों में सहकारिता को विषय के रूप में पढ़ाया जाना**

3703. श्री जगदम्बी प्रसाद यादव  
क्या बाणिज्य तथा नागरिक पूर्ति और सह-कारिता मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या आज देश में सहकारिता समाज का एक प्रमुख अंग बन गया है और हर कार्य-क्षेत्र में इसकी आवश्यकता महसूस की जा रही है ; और